

Date: February 5, 2024, Place: Hyderabad

Sd/- Authorised Officer, IDBI Bank Ltd

SCHEDULE-I**FORM A****PUBLIC ANNOUNCEMENT**(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)**FOR THE ATTENTION OF THE STAKEHOLDERS OF KSPL SHIPYARD PRIVATE LIMITED**

1	Name of Corporate Person	KSPL Shipyards Private Limited
2	Date of Incorporation of Corporate Person	July 29, 2019
3	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Vijayawada
4	Corporate Identity Number/ Limited Liability Partnership Number of Corporate	U35999AP2019PTC112531
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	Registered Office Address : 1 st Floor, Sy. No. 312 Deep Water Port Area, ADB Road, East Godavari, Kakina - 533003, Andhra Pradesh, India Principal Office Address: Not Applicable
6	Liquidation Commencement Date of Corporate Person	2 nd February, 2024
7	Name, address, e-mail address, telephone number and registration number of the Liquidator	Name : Mr. Kamlesh Kumar Sharma Address : D-9, Ground Floor, Lane No. 5, Mahavir Enclave, New Delhi-110045 E-Mail : kspl.kksharma@gmail.com Telephone Number : 9971992095 IBBI Registration Number : IBBI/PA-0003/00428/2022-2023/14232
8	Last date for submission of claims	2 nd March, 2024

Notice is hereby given that KSPL Shipyards Private Limited has commenced voluntary liquidation on 2nd February, 2024.

The stakeholders of **KSPL Shipyards Private Limited** are hereby called upon to submit a proof of their claims on or before 2nd March 2024, to the liquidator at the address mentioned at item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-

(Kamlesh Kumar Sharma)

Liquidator

Date : 06.02.2024

Place : New Delhi

Reg. No. IBBI/PA-0003/00428/2022-2023/14232



Handwritten signature and date: 06/02/24

SCHEDULE-I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF KSPL SHIPYARD PRIVATE LIMITED	
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Sd/-
(Kamlesh Kumar Sharma)
Liquidator

Date : 06.02.2024
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Kamlesh
06/02/24